114

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Some recommendations have been received by the concerned licensing authority for grant of supplementary licences for import of drugs, including drug intermediates, the last date for which is not still over. It is, however, not readily known whether all such units have applied for grant of supplementary licences through the Drugs Controller, Haryana and whether he has recommended all the cases.

Written Answers

(c) No, Sir.

Supply of indigenous material at international prices for export production

- 194. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of COMMERCE AND CIVIL SUP-PLIES be pleased to state:
- (a) whether it is a fact that Federation of Indian Export Organisation has submitted a memorandum and sought restoration of the scheme for supply of indigenous material at international prices for export production; and
- (b) if so, the likely dates by which Government in the matter?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL MINES (SHRI PRANAB AND MUKHERJEE): (a) Yes, Sir.

(b) The matter is under consideration of the Government in connection with the formulation of Import Policy for the year 1980-81.

Construction of Aerodrome at Simla

NARAIN CHAND 195. PROF. PARASHAR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is proposed to construct an aerodrome for Simla in 1 No. 1 Himachal Pradesh;

unity gift moder wiscom a firm a first

- (b) if so, the likely dates by which the construction would be completed including the cost of construction;
- (c) the names of capitals of the States/Union Territories which have still not been linked by air services;
- (d) the likely date by which all these capitals would be linked with the Union capital by air?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LA-BOUR (SHRI J. B. PATNAIK): (a) and (b). No, Sir. There is no proposal to construct an aerodrome at Simla in the current Five Year Plan (1978-83)

- (c) The names of Capitals of States/Union Territories which have not been linked by air services is given in the attached list.
- (d) The air linking of the Capitals of States/Union Territories is covered in the Gidwani Committee Report on Third Level operations. The Report is under consideration of the Government

List of States Capitals and Union Territories Capitals not linked by Air Services

Capital

Kohima

State/Union Territory

6. Nagaland

1. Himachal Pradesh	Simla
2. Sikkim	Gangtok
3. Mizoram	Aizwal
4. Meghalaya	Shillong
5. Arunachal Pradesh	Itanagar

7. Pondicherry Pondicherry

8. Lakshadweep Kavaratti

9. Dadar, Nagar Havelli Silvassa